

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.39/2001

Tuesday, this the 29th day of May, 2001.

CORAM;

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

B.Sasikumari,
(Retired Head Clerk,
Office of the Regional Provident Fund
Commissioner),
"Aswathi",
Devaswom Lane,
Kesavadasapuram,
Thiruvananthapuram-4. - Applicant

By Advocate Mr TA Rajan

Vs

1. Union of India represented by
the Secretary,
Ministry of Labour,
New Delhi.
2. The Central Board of Trustees,
Employees' Provident Fund,
New Delhi represented by
its Chairman, Shrama Shakthi Bhavan,
Government Secretariat,
New Delhi.
3. The Central Provident Fund Commissioner,
New Delhi, Bhavishya Nidhi Bhavan,
14 Bhikaji Cama Place,
New Delhi-1.
4. The Oriental Insurance Company Ltd.,
represented by Senior Divisional Manager,
Divisional Office No.I(Code No.21110),
Jeevan Vihar, 3rd Floor,
Sansad Marg,
New Delhi-1. - Respondents

By Advocate Mr NN Sugunapalan(for R.2&3)

By Advocate Ms S Chitra, ACGSC(for R-1)

The application having been heard on 29.5.2001, the Tribunal
on the same day delivered the following:

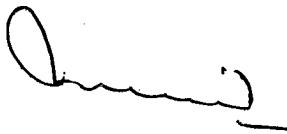
O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The matter has come up before the Bench as the first respondent has not filed a reply statement. The prayers in the O.A. is for a declaration that the non-reimbursement of the medical claims of the applicant for the period from 30.4.98 to 1.5.98 is illegal and for a direction to the third respondent to reimburse the medical charges of the applicant of Rs.9927/- for his treatment at Sree Uthradom Thirunal Hospital, Thiruvananthapuram during the period from 30.4.98 to 1.5.98.

2. In the reply statement filed on behalf of respondents 2 and 3, it is stated that the amount indicated in the O.A. has since been paid to the applicant on 9.2.2001. As the relief sought for in this O.A. has been granted to the applicant, we do not find any reason to proceed with this application any further. Accordingly, the application is closed as having become infructuous. No costs.

Dated, 29th of May, 2001.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

trs